

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL**

NEW DELHI

PRINCIPAL BENCH-COURT NO.-1

**Service Tax Miscellaneous Application No. 50857 of 2019
In
Service Tax Appeal No. 52858 of 2018**

(Arising out of Order-in-Appeal No. BHO-EXCUS-001-APP-444-17-18 dated 17.11.2017
passed by the Commissioner (Appeal) GST, Customs & Central Excise, Bhopal)

M/s Globus Housing Private Limited

176, Zone-II, MP Nagar, Bhopal
Madhya Pradesh

.....Appellant

Versus

**The Commissioner of Central Goods
& Service Tax, Customs & Central Excise, Bhopal**

35-C, GST Bhawan, Jail Road, Arera Hills
Bhopal

....Respondent

Appearance

Ms. Priyanka Goel

- for the appellant

Shri Arun Thaplial, Authorised Representative

- for respondent

**Coram: HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. BIJAY KUMAR, MEMBER (TECHNICAL)**

Date of Hearing/Decision: 18.11.2019

Final Order No. 51528/2019

JUSTICE DILIP GUPTA:

An application has been filed by the Appellant for withdrawal of the Appeal as the Appellant intends to avail the benefit of the scheme. The Application is allowed and the appeal is dismissed as withdrawn.

**(Justice Dilip Gupta)
President**

**(Bijay Kumar)
Member(Technical)**